

**FINAL REPORT OF DISPOSAL IN NATIONAL LOK ADALAT HELD ON 9.3.2019
(For All Types of Cases)**

S. No	Name of the District Type of Cases (Categories)	District Legal Services Authority, Namakkal			
		Pre-litigation Cases			
		Taken up	No. of Parties appeared	Disposal	Settlement Amt.
(i)	NI Act cases under Section 138				
(ii)	Money Recovery cases	1523	291	291	25941981
(iii)	Labour disputes cases				
(iv)	Electricity and Water Bills cases (excluding non-compoundable)				
(v)	Maintenance Cases				
(vi)	Others (Criminal Compoundable and other Civil disputes) please specify				
	Total	1523	291	291	25941981

S. No	Type of Cases (Categories)	Pending Cases				(d)	(e)
		(a)	(b)	(c)	(d)		
		Taken up	No. of Parties appeared	Disposed of	Settlement Amt.	Number of Cases not reflected on NJDG (out of column No. (b) i.e. disposed of Cases)	Number of Cases reflected on NJDG (out of column No. (b) i.e. disposed of Cases)
(i)	Criminal Compoundable Offences	1168	2336	1168	1217600	Judicial Magistrate Court No 1 -117 Judicial Magistrate Court No 2 -97 Judicial Magistrate, Rasipuram – 168 Judicial Magistrate, Paramathy – 139 Judicial Magistrate, Tiruchengode – 191	Judicial Magistrate, Paramathy – 1 Mobile Court – 455
(ii)	NI Act cases under Section138	324	14	7	980000		Judicial Magistrate, Rasipuram -6 Judicial Magistrate, Paramaty – 1
(iii)	Money Recovery Cases						
(iv)	MACT cases	3587	450	199	67158442		Principal District Court – 94 Chief Judicial Magistrate Court, Namakkal – 31 Principal Sub Court, Namakkal – 18 Additional District Court, Namakkal – 14 Sub Court, Tiruchengode – 23 Principal Sub Court, Rasipuram - 19
(v)	Labour dispute cases	322	22	11	3347310	Chief Judicial Magistrate – 11	
(vi)	Electricity and Water Bills cases (excluding non-compundable)						
(vii)	Matrimonial disputes (except divorce)	382	2	1			Sub Court, Rasipuram – 1
(viii)	Land Acquisition Cases	74					
(ix)	Service matters relating to pay and allowances and retiral benefits						
(x)	Revenue Cases (pending in District Courts and High Courts only)						
(xi)	Other Civil Cases Specific Performance – 2 Money suit -7 Partition – 13 AS – 1	4012	35	23	10858833		Principal District Court -1, Fast Track Mahila Court – 1, Principa Sub court -4, Additional Sub Court – 2, Sub Court, Tiruchengode – 8, Sub Court, Paramathy -3, District Munsif Court,Paramathy – 1, Principal Sub Court, Rasipuram – 3
	Total	9869	2859	1409	83562185	723	686

Note: NJDG - National Judicial Data Grid

**Chairman/Principal District Judge,
District Legal Services Authority,
Namakkal.**